

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SITARAM PRINTS PRIVATE LIMITED WAS OPERATED IN PRINTING AT SURAT, GUJARAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Sitaram Prints Private Limited PAN: AAECSS2255C CIN: U22211GJ1987PTC009299
2.	Address of the registered office	12A, Keshav park, Parle Point, Surat, Athwa, Surat, Gujarat, India, 395007
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Surat
5.	Installed capacity of main products/services	Not Applicable
6.	Quantity and value of main products/services sold in last financial year	NIL (CD is not going concern)
7.	Number of employees/ workmen	NIL (CD is not going concern)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available details can be sought by sending a request to Resolution Professional at cirpsitaram@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at cirpsitaram@gmail.com
10.	Last date for receipt of expression of interest	26.11.2025
11.	Date of issue of provisional list of prospective resolution applicants	06.12.2025
12.	Last date for submission of objections to provisional list	11.12.2025
13.	Date of issue of final list of prospective resolution applicants	20.12.2025

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.12.2025
15.	Last date for submission of resolution plans	23.01.2026
16.	Process email id to submit Expression of Interest	cirpsitaram@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Yes, UDYAM-GJ-22-0050791



Date: 01.11.2025

Place: Jaipur

Satyendra Prasad Khorania
Resolution Professional
SITARAM PRINTS PRIVATE LIMITED
IP Regn.No. IBBI/IPA-002/IP-N00002/2016-17/10002
Email Id: skhorania@live.com, cirpsitaram@gmail.com
AFA No.: AA2/10002/02/311225/203717 & Valid upto-31.12.2025